

No.GOB(I) 1/2021

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 11TH AUGUST, 2021.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of District Judge are ordered due to administrative reasons and in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. N.Subramanya	LIX Addl. City Civil and Sessions Judge, Bengaluru City.	LIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
2	Smt. Bennali Shivakumar Jayashree	XXIV Addl. City Civil and Sessions Judge, Bengaluru City.	XXXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)

BY ORDER OF THE HIGH COURT,
Sd/-
(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

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- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, with a request to make necessary arrangement for relieving the Officers concerned and to send the proposal for concurrent appointment to the Courts which will become vacant due to above transfer.
- 2 The Courts concerned.
- 3 The Accountant General in Karnataka, Bengaluru.
- 4 The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 5 The P.S. to Hon'ble Administrative Judge for City Civil Court.
- 6 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 7 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 8 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 9 The Director, Karnataka Judicial Academy, Bengaluru.
- 10 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 11 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 12 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 13 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 14 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 15 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 16 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

- 17 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 18 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 19 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 20 Spare copies.

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